

NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH
CHENNAI

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ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 13/07/2017 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL
SHRI S. VIJAYARAGHAVAN, MEMBER - TECHNICAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/17/2016
NAME OF THE PETITIONER(S) : T.C. Alexander and 2 others
NAME OF THE RESPONDENT(S) : Rashtra Deepika Limited and 10 others
UNDER SECTION : 397/398

S.No.	Name (in Capital)	Represented by	Signature
1.	K. MANOJ MENON	Counsel for R1 in CP + CA	C. H. H. B. M. V. HALLELBEN for (K. MANOJ MENON)
2.	B. VASANTHAN	Counsel for R5 + R8 in CP R4, R5 + R9 in CA	C. H. H. B. M. V. HALLELBEN for (B. VASANTHAN)
3.	S. Marigula Devi, Adv for KSR & Co	For Applicants/ Petitioners	S. Marigula Devi
4.	S. Aravindan for Fox Mahdai & Associates	for Mr. Jose Thomas R2 in CA	S. Aravindan
5.	Pushpa Menon (Proxy) → S. Aravindan	for Respondent 8	P. Menon

ORDER

Counsel for Petitioner present. Counsel for R1, R2, R3, R4, R5, R8 and R9 present. No representation on behalf of the other Respondents. The Petitioner is directed to verify the attendance record from the file with regard to the rest of the Respondents and brief us on the next date of hearing for taking appropriate action for causing appearance of the Respondents in the CP and CA. Counsel for R3 in CP and also in CA is directed to file counter within three weeks. Put up on **29.08.2017 at 10.30 A.M.**

S. Vijayaraghavan

(S. VIJAYARAGHAVAN)
MEMBER (TECHNICAL)
ghk

CH. Mohd Sharief Tariq
(CH. MOHD SHARIEF TARIQ)
MEMBER (JUDICIAL)